

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 212/TT/2013

Subject: Approval of Transmission tariff for (i) Chitoor-Thiruvallam 230 kV SC line, (ii) Sulurpet-Giummidipoondi 230 kV SC line, (iii) Yeerandhalli-Hosur 230 kV SC line, (iv) Mooziyar-Theni 230 kV SC line and (v) Idukki-Udumalpet 230 kV S/C line in Southern Region.

Date of Hearing: 4.6.2015

Coram: Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member

Petitioner: Tamil Nadu Transmission Corporation Limited (TTCL)

Respondents: APTRANSCO and 3 others

Parties present: Shri S. Vallinayagam, Advocate, TTCL

Record of Proceedings

The learned counsel for the petitioner submitted as follows:-

- (a) The present petition is filed for approval of transmission tariff of (i) Chitoor-Thiruvallam 230 kV SC line, (ii) Sulurpet-Giummidipoondi 230 kV SC line, (iii) Yeerandhalli-Hosur 230 kV SC line, (iv) Mooziyar-Theni 230 kV SC line and (v) Idukki-Udumalpet 230 kV S/C in Southern Region, pursuant to Commission's order dated 14.3.2012 in Petition No. 15/Suo-moto/2012 for tariff block 2009-14.
- (b) The information as directed by the Commission has already been submitted.
- (c) The rejoinder to the reply filed by Karnataka Power Transmission Company Limited would be submitted by it.

2. The learned counsel for Karnataka Power Transmission Company Limited requested for two weeks time to make additional submissions.

3. The Commission directed the parties to complete the pleadings before 5.7.2015.



4. The Commission further observed that due date of filing the information should be complied with and information received after due date shall not be considered while passing the order.

5. Subject to the above, Commission reserved the order in the petition.

By Order of the Commission

sd/-
(T. Rout)
Chief (Legal)

